

National Human Rights Commission
Research Division

List of Ongoing Research Projects

As on 17.08.2021

S.No	Title of the Research Project	Name of the Principal Investigator and Institution	Date of Sanction
1.	Development of Booklets on different themes of Human Rights	Multiple Action Research Group (MARG), 205-206, Shahpurjat, New Delhi-110049	16/11/2015
2.	Developing Human Rights Index and Human Rights Report	Dr. C.K. Mathew, Senior Fellow & Head, Public Affairs Centre, Bangalore, #302, Crown Cypress Apartments, 324, 5th Main Road, Koramangala 1st Block, Bengaluru - 560034	31/3/2017
3.	Sexual Harassment faced by daily-wage and low-wage female workers at the workplace (Ahmadabad and Mumbai)	Dr. Vaibhavi Kulkarni, Assistant Professor, Indian Institute of Management, Wing 2 E, Vastrapur, Ahmedabad-380015	28/8/2018
4.	The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013: A Study to assess its impact, implementation issues and concerns in Government Departments/ Semi- Government/ PSUs/ Private Sectors in Delhi	Dr. Ritu Gupta, Professor, National Law University Delhi, Sector-14, Dwarka, New Delhi	07/9/2018
5.	Transgender Inclusivity: A Reality Check (Kolkata)	Dr. Rajni Singh, Associate Professor, Department of Humanities & Social Sciences, IIT (ISM) Dhanbad, Jharkhand-826004	20/9/2018
6.	An Empirical Study on Social Issues and legal Challenges of Transgender : With Special Reference to South Indian States (Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and Telangana)	Dr. M.L. Kalicharan, Director, School of Legal Studies, REVA University, Rukmini Knowledge Park, Kattigenahall, Yelahanka, Bengaluru-560064	28/9/2018
7.	The Intersections of Migration, Bonded Labour and Trafficking in the State of Odisha	Dr. Sashmi Nayak, Professor, Dr. Ambedkar Chair, National Institute of Social Work and Social Sciences (NISWASS), 3-Chandrasekharapur, Bhubaneswar-751023	29/9/2018
8.	An Empirical Study on the status of Under-trial Prisoners in Gujarat Central Jails	Prof. Purvi Pokhariyal, Director and Professor of Law, Institute of Law, Nirma University, Sarkhej-Gandhinagar Highway, Chharodi, Ahmedabad-382481	15/11/2018

9.	Status of the Manual Scavenging and Sewerage Water Workers in the Hyderabad Karnataka Regions - Policy and Practice	Dr. Mohan Das K., Associate Professor, Department of Studies in Political Science, Vijayanagara Sri Krishnadevaraya University, Ballari-583105	2/1/2019
10.	Study to understand functioning of companies' response systems vis-a-vis key Human Rights violations available in Public Domain	Shri Pradeep Narayanan, Director, Partners in Change, BB-5, Annex-I, Greater Kailash Enclave II, New Delhi, Delhi-110048	24/1/2019
11.	Assessment and Evaluation of Business and Human rights Reporting by Corporate India	Dr. Vasanthi Srinivasan, Centre for Corporate Governance and Citizenship, IIM, Bangalore-560076	24/1/2019
12.	Role of Child Care Institutions and Rehabilitation of Children in CCIs	Dr. K. C. George, Joint Director (Ministry of Women & Child Development) National Institute of Public Cooperation & Child Development (NIPCCD), 5, Siri Institutional Area, Hauz Khas, New Delhi- 110 016	20/09/2019
13.	Domestic Workers in south India and North-East: A situational analysis from Dignity & Rights Perspective	Dr. Lekha D. Bhat, Assistant Professor Department of Epidemiology & Public Health Central University of Tamil Nadu	01/10/2019
14.	Vulnerability, Legal Protection and work conditions of Domestic Workers	Dr. Himani Gupta Jagannath International Management School (JIMS), New Delhi	01/10/2019
15.	Trafficking of Women and Children- Challenges and Remedies	Dr. Awadesh Kumar Singh, Principal Consultant Bhartiya Institute of Research and Development OC-16/1002 Orange County, Ahinsh Khand-I, Indirapuram, (Delhi NCR) Ghaziabad- 201 014	10/10/2019
16.	Study on Socially Responsible Supply Chains for Protection of Human Rights	Dr. Anand Akundy, Institute of Public Enterprises, Osmania Campus, Hyderabad-500007	17/10/2019
17.	Prevalence of Girl Child Labour In The Indian Textile & Garment Industry	Dr. M. Karthik Institute of Public Enterprises, Shamirpet Campus, Sy. No. 1266, Shamirpet (V&M), R.R. District, Hyderabad- 501 101	18/10/2019
18.	Mainstreaming Child Labour Issues in Schools: Challenges and Alternatives	Dr. Ajay Kumar Singh, Tata Institute of Social Sciences, V.N. Purav Marg, Deonar, Mumbai- 400 088	18/10/2019
19.	Analysis of Trends and patterns of Death in Prison & in Police Custody: An analytical study of such death in Maharashtra, Uttar Pradesh & Delhi	Dr. Mohammad Aslam, Aligarh Muslim University, Aligarh-202002	18/10/2019
20.	Unheard Voice of silent growing majority: An assessment of social security and health risks among women migrant workers of Rajasthan	Dr. Shaizy Ahmed Central University of Rajasthan, Bandarsindri, Kishangarh, Ajmer – 305 817	25/10/2019

21.	Identifying Human Rights Issues and Problems & Developing Policy Framework for Providing Social Security & Healthcare to Migrant Workers	Dr. R. Kasilingam, School of Mangement, Pondicherry University, RV Nagar, Kalapet, Puducherry- 605 014	25/10/2019
22.	Custodial Death”:Trends and Patterns in Jharkhand, Bihar & West Bengal	Dr. Anwar Alam, Policy Perspective Foundation, K-51, Green Park main New Delhi-110016	25/10/2019
23.	Reintegration and Rehabilitation of acid attack victims	Prof. Sarasu Esther Thomas, Professor NLSIU, Bangalore	11/02/2020
24.	INCLUSIVE EDUCATION FOR PERSONS WITH DISABILITIES IN PUNJAB; PROSPECTS AND CHALLENGES	Dr. Kiran Kumari, Assistant Professor, Department of Sociology and Social Anthropology, Punjabi University, Patiala	23/03/2021
25.	Food and Nutritional Security among Scheduled Caste and Scheduled Tribes: An Empirical Study in Odisha	Dr. Amit Kumar Basantaray, Assistant Professor, Department of Economics, Dhauladhar Parisar-II, Central University of Himachal Pradesh , Dharamshala, Kangra, Himachal Pradesh (India)- 176215	23/03/2021
26.	Study on the extent of cyber exploitation and safety of children in Kerala	Dr. Elsa Mary Jacob, Assistant Professor, Bharata Mata School of Social Work, Bharata Mata College, Seaport-Airport Road, Thrikkakara, Kochi- 682021	23/03/2021
27.	Women’s Falling Participation in Labour Force in India: A Ground Level Investigation into Factors and Obstacles in Bihar, Madhya Pradesh and Telangana	Dr. Rishi Kumar, Assistant Professor, Department of Economics and Finance BITS, Pilani Hyderabad Campus Jawahar Nagar, Kapra Mandal, Medchal District-500078	23/03/2021
28.	Substance Abuse and Mental Health Issue among the LGBT Community in India: A Study of Inter-Relationship between Mental Health disorders and Stress, Coping, Perceived Social Support, Occupation and Religiosity	Dr Susanta Kumar Padhy, Additional Professor & Head, Department of Psychiatry, AIIMS, Bhubaneswar"psych susanta	23/03/2021
29.	Impact of COVID 19 Pandemic on the Rights of Education of Children of Migrant Workers in Delhi	Prof. Zubair Meenai, Department of Social Work, Jamia Milia Islamia, New Delhi	26/03/2021
30.	Forest Rights Act, 2006- Assessment of Ground Reality	Dr. Gadadhara Mohapatra, Senior Assistant Professor, Indian Institute of Public Administration, I.P. Estate, Ring Road, New Delhi-110002	05/04/2021